

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

(IB) 01 (PB)/2017

**IN THE MATTER OF:**

**M/s Rave Scans Pvt. Ltd.**

....

**PETITIONER**

**SECTION:**

**Under Section 10 of Insolvency and Bankruptcy, 2016**

**Order delivered on 21.07.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the RP**

**:- Ms. Ritu Ratogi**

**For the Creditor Capital Float**

**:- Mr. Sourabh Pandey, Advocate**

**ORDER**

Learned Counsel for the IRP made request for some time. Time is granted.

Post on 24<sup>th</sup> July 2017.

- Sd -  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd/-  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**